

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/55/2016

**NAME OF THE PETITIONER(S)** : V.C.Velayudhan Nair

**NAME OF THE RESPONDENT(S)** : Mannam Centenary Textiles Ltd & 5 others

**UNDER SECTION** : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhanaraj	—	for respondents	B. Dhanaraj
2) THRIYAMBAK KANNAN		counsel for Petitioner	TM

**ORDER**

Shri Thriyambak Kannan, counsel for petitioner present. Shri B Dhanaraj, counsel for respondents in CA 1/2013 is present and sought time for submitting arguments in CA 1/2013. Time extended at request. Put up on **13.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)